COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 983 OF 2018 IN IA NO. 564 OF 2017 IN APPEAL NO. 116 OF 2015

Dated: 27th July, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Gail (India) Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Counsel for the Respondent(s) : Ms. Sonali Malhotra

Mr. Sumit Kishore

ORDER

IA NO. 983 OF 2018

(For Extension of time)

We have heard learned counsel appearing on behalf of the Appellant and the Respondent. The instant application is filed by the Respondent for seeking extension of time for another six weeks'. The learned counsel appearing for the Respondent further submitted that sufficient reason has been explained in paragraph 7 for seeking extension of time and the instant application may kindly be accepted as a last chance in the interest of justice and equity.

Per contra, the learned counsel appearing for the Appellant contended and submitted that the appropriate Order may be passed

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extending the time as a last chance and no further extension of time

hereinafter.

Submissions made by the learned counsel appearing for the

Respondent and the learned counsel appearing for the Appellant, at

supra, are placed on record.

After careful consideration of the submissions of the learned

counsel appearing on behalf of the Appellant and the learned counsel

appearing on behalf of the Respondent and perusal of the statement

made in para 7 of the application, the Respondent has given the reasons

for extension of time for another six weeks for compliance of the order

dated 21.07.2017, the same was accepted. Another six weeks time is

extended for compliance of the order dated 21.07.2017 as a last chance.

No further application will be entertained for extension of time

hereinafter.

With these observations, Application is disposed of filed by the

Respondent.

(Justice N.K. Patil) Judicial Member (B.N. Talukdar)
Technical Member (P&NG)

js/vg